

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 776 of 2019

IN THE MATTER OF:

Seitz GmbH

...Appellant

Versus

Simran Technologies Pvt. Ltd.

...Respondent

Present

For Appellant: Ms. Neelambika Singh, Advocate.

For Respondent: Mr. Rahul Gupta, Advocate.

O R D E R

03.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)